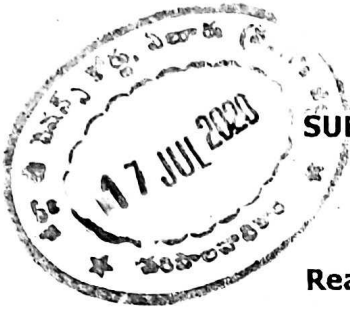


HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC No.192/SO/2020

Dated: 16.07.2020



NOTIFICATION

SUB: High Court of Andhra Pradesh – Web hearing of cases through video conferencing in High Court and Subordinate Courts – instructions to Judicial Officers and Advocates to wear robes during the course of virtual hearings - issued – Reg.

Read: Notification ROC No.192/SO/2020, dated 13.07.2020.
(Relating to functioning of Subordinate Courts and Tribunals under the control of the High Court from 14.07.2020 to 03.08.2020).

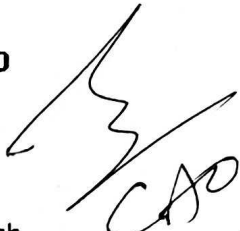
The High Court of Andhra Pradesh, in continuation of the notification read above, hereby instructs all the Judicial Officers of the State and the Advocates to wear robes during the course of hearing of the cases/proceedings before the High Court, Subordinate Courts, Tribunals, Commissions and all other fora, through video conferencing.

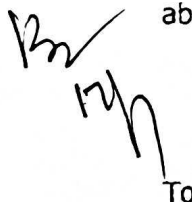
The Principal District Judges concerned are permitted to take decision in case of any other matter or issue, other than the instructions issued in the notification referred above, under intimation to the High Court.


REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. The Director, Judicial Academy, Secunderabad.
8. The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
9. The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
10. The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
11. The Advocate General, State of Andhra Pradesh.
12. The Chief Secretary to Government, Government of Andhra Pradesh, A.P.


CAO
17/7/20



13. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
14. The Registrar, A.P. Lokayukta, Hyderabad.
15. The Registrar, A.P. State Consumer Disputes Redressal Commission, Vijayawada.
16. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam.
17. The Special Judge for Trial of CBI Cases, Visakhapatnam.
18. The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
19. The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
20. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
21. The Secretary, Bar Council of A.P., High Court, Amaravati.
22. The Public Prosecutor, High Court of A.P., Amaravati.
23. The Administrative Officer, Government Pleaders' Office High Court of A.P., Amaravati.
24. The Director of Prosecutions, Vijayawada.
25. The President, High Court Advocates' Association, Amaravati.
26. The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh.

PRL. DISTRICT COURT : WEST GODAVARI : ELURU : DT. 17.07.2020

Communicated to all the Judicial Officers working in the Unit, with a request to follow the instructions of the Hon'ble High Court and also to communicate the same to the Presidents, Bar Associations of their respective stations, for information and necessary action.

[Handwritten Signature]
PRL. DISTRICT JUDGE,
W.G., ELURU.

Copy to:

The Senior Superintendents, Accounts Section, Central Record Room & Central Nazarat; Superintendent, Copyist Section, P.Tr Section and Server Room, Prl. District Court, Eluru.

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the official website of District Court and also send **emails** to all the Courts.

The President, Bar Association, Eluru, West Godavari District with a request to communicate the same among the members of the Bar Association.

DIB EQ 2422
DATE 17/7/2020